**COURT-I**

**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

# Appeal No. 97 of 2016 &
# IA Nos. 241 of 2016, 242 of 2016 & 270 of 2016

**Dated: 17th May, 2016**

**CORAM: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
**Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:-**

**Talwandi Sabo Power Ltd. …. Appellant(s)**

**Versus**

**Punjab State Power Corpn. Ltd. & Ors. ..... Respondent (s)**

| | | |
|---|---|---|
| Counsel for the Appellant(s) | : | Mr. Sanjay Sen, Sr. Adv.<br>Ms. Shikha Ohri, Mr. Ruth Elwin<br>Mr. Hemant Singh, Mr. Piyush Singh |
| Counsel for the Respondent(s) | : | Mr. M.G. Ramachandran<br>Ms. Poorva Saigal &<br>Mr. Shubham Arya for R-1<br>Mr. Anand K. Ganesan for R-2 |

## ORDER

We have heard Learned Counsel for the Appellant.

List the matter for further hearing on ***25.05.2016.***

**(I. J. Kapoor)**
**Technical Member**

**(Justice Ranjana P. Desai)**
**Chairperson**

*jps*